

Mr J.N.Jethi
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(c)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

Mrs Asolk Mohanty

O.A./T.A./R.A. No..... 333 1996

..... Gourinder Swain Applicant(s)

..... Versus
..... Urmila Devi Respondent(s)

| Sr. No | Date | Orders | Office note as to action (if any) :- taken on order |
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| 1 | 14.5.96 | <p>REGISTER</p> <p>Heard Shri J.N.Jethi learned counsel for the petitioner. He seeks permission to withdraw this application. Permission granted. Application is dismissed as withdrawn with liberty to file a fresh application provided he has material for a proper cause of action.</p> <p>MEMBER (ADMINISTRATIVE)</p> | <p>D.O. of 14.5.96 is filed.</p> <p>for Registration 14.5.96</p> <p>Registration for admission & intimation of prayers.</p> <p>for Bench BLS</p> <p>One copy of order of 14.5.96 may be given to the counsel for Petition.</p> <p>14.5.96</p> |

S. O. 20/05/96